

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 28.01.2020

NOTICE

Take notice that the following matters listed on 29.01.2020 will be taken up on 30.01.2020 on same time as indicated in order.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1056 of 2019 & I.A No 4033,4303 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam
2.	Comp. App. (AT) (Ins) No. 1439 of 2019	State Bank of India Vs. Venugopal Dhoot & Ors.	Bishwajit Dubey	Manish Jha
3.	Comp. App (AT) (Ins) No. 1501 of 2019	Dhiraj Prabhu Vs. Rajeev Shetty & Anr.	P V Dinesh	Ashok Kriplani
4.	Comp. App. (AT) (Ins) No. 10 of 2020	CA Rita Gupta Vs. Shilpi Cable Technologies Ltd.	Mukund Rawat	
5.	Comp. App. (AT) (Ins) No. 22 of 2020	Bharat Heavy Electricals Ltd Vs. Anil Goel, Liquidator of Visa Power Ltd. & Anr.	Punit D.Tyagi	Gaurav Mitra-R1 Abhijit Sinha-R2
6.	Comp. App. (AT) (Ins) No. 52 of 2020	SRK Constructions & Projects Pvt. Ltd. Vs. Thyssenkrupp Industries India Pvt. Ltd.	Ranbir Yadav	
7.	Comp. App. (AT) (Ins) No. 104 of 2020	Punit Beriwala Vs. Shambhu Agencies Pvt Ltd & Ors.	Suraj Malik	Sandeep Bajaj
8.	Comp. App. (AT) (Ins) No. 121 of 2020	Radhika Mehra Vs. Vaayu Infrastructure LLP & Anr. With	Varsha Banerjee	
9.	Comp. App. (AT) (Ins) No. 1069-1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP.	Akshat Singh	Nirav Shah-R1 Raghav Shankar-R2
10.	Comp. App. (AT) (Ins) No. 129 of 2020	Infra Industries Ltd. Vs. Ingenia FZE	Pratishka Sharma	
11.	Comp. App (AT) (Ins) No. 1273 of 2019	Bijay Pratap Singh Vs. Unimax International & Anr.	Rajesh Kumar	Geetesh Meena-R1 Srishti Badhwar-R2

12.	Contempt Case (AT) No. 01 of 2019 in Comp. App. (AT) No. 31 of 2016	Surjeet Singh Vs. Prakash Kumar & Anr.	Abhay Kumar	Saurabh Jain
13.	Competition App. (AT) No. 30 of 2019	SAAR IT Recourses Pvt Ltd & Ors. Vs. Competition Commission of India & Anr. With	Neha Mishra	Rishad A. Chowdhury-R1 Choudhary Ali Zia Kabir-R2
14.	Competition App. (AT) No. 39 of 2019	Cadd Systems and Services Pvt Ltd & Anr. Vs. Competition Commission of India & Anr. With	Santosh Kumar	Rishad A. Chowdhury
15.	Competition App. (AT) No. 80 of 2019	Pentacle Consultants (I) Pvt Ltd. Vs. Nagrik Chetna Manch & Ors.	Kush Chaturvedi	Uddyam Mukherjee
16.	Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors. With	Arijit Mazumdar	Biswajit Dubey
17.	Comp. App. (AT) (Ins) No. 1450 of 2019	Debasish Som Vs. Meenakshi Energy Ltd. Through Resolution Professional R. Ravi Shankar Devarakonda & Anr. With	Arijit Mazumdar	Bishwajit Dubey
18.	Comp. App. (AT) No. 271 of 2019	State Bank of India. Vs. India Power Corporation Ltd. & Ors.	Sumit Attri	Rishav Banerjee
19.	Comp. App. (AT) (Ins) No. 1008 of 2019	Shubham Jain Vs. Gagan Ferrotech Ltd. & Anr.	Sanchit Garga	Syed Sarfaraz Karim-R2 Osama Suhail
20.	Comp. App. (AT) No. 236 of 2019 Part Heard	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. With	Priyanka Goswami	V P Singh-R4 P.S Bindra-R5
21.	Comp. App. (AT) No. 237 of 2019 Part Heard	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. With	Siddharth Naidu	V P Singh-R4 P.S Bindra-R5
22.	Comp. App. (AT) No. 298 of 2019	Triveni Turbine Ltd. Vs.	Arijit Mazumdar	

	Part Heard	GE Triveni Ltd & Ors.		
23.	Competition Appeal (AT) No. 05 of 2018 Part Heard	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Anr.	AchyuthAjith Kumar	Anurag Mathur (R2)
24.	Comp. App. (AT) No. 185-186 of 2018 Part Heard	Anil Chandanmal Singhvi Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
25.	Comp. App. (AT) No. 187-188 of 2018 Part Heard	Devendra Kumar Agrawal Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
26.	Comp. App. (AT) No. 189-190 of 2018 Part Heard	Sunil Hasmukhlal Shah Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
27.	Comp. App. (AT) No. 192 of 2018 Part Heard	Union of India, MCA Vs. 63 Moons Technologies Ltd. & Ors. With	D Simon	Shally Bhasin-R1
28.	Comp. App. (AT) No. 196-197 of 2018 Part Heard	Jigish Shantilal Sonagara Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
29.	Comp. App. (AT) No. 198-199 of 2018 Part Heard	Berjis Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
30.	Comp. App. (AT) No. 200-201 of 2018 Part Heard	NishaDutt Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
31.	Comp. App. (AT) No. 202-203 of 2018 Part Heard	Prashant Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
32.	Comp. App. (AT) No. 204-205 of 2018 Part Heard	Manjay Prakash Shah Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
33.	Comp. App. (AT) No. 206-207 of 2018 Part Heard	DiwangSunderrajNeralla Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
34.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey

	Part Heard	With		
35.	Comp. App. (AT) No. 209 of 2018 Part Heard	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

**-sd/-
Registrar**